

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes Sir. However, the Delhi Cooperative Housing Finance Society Ltd. is charging interest at the rate of 11.5 per cent from the Central Government Services Cooperative Land & Group Housing Society Ltd., Vikaspuri for the first instalment.

(b) The Registrar, Cooperative Societies has reported that the Society is charging this interest from the members as per decision of its general body meeting held on 18-10-1981.

(c) and (d) The general body of the society is the competent authority to decide about this issue. The Registrar of Cooperative Societies has reported that as per the information received from the Society, no letter has been received by the Society from Members of Parliament.

Development of Triloky Colony, New Delhi

2991. **SHRIMATI NOORJEHAN RAZACK:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the development of Triloky Colony (Bapu Park) Kotla Mubarak Pur, New Delhi has reached the stage for allowing house-building activity, if not, by when the work is likely to be completed; and

(b) what are the reasons for the delay in handing over the vacant developed acquired land of the colony to the M.C.D. for the purpose of providing community facilities?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority has reported that a development plan for Bapu Park (Triloky Colony) is under revision. The land in Bapu Park is being considered for utilisation for construction

of tenements for re-housing of slum dwellers of the area. As such, the house building activity cannot be allowed.

(b) DDA has reported that Environmental improvement works in Kotla Mubarakpur is still not complete. The new civic services which are being provided out of slum funds will be handed over to the MCD on completion of the work. However, maintenance of existing services and the sanitation of the area is already with the MCD.

रामकृष्णपुरम, नई दिल्ली के सरकारी
क्वार्टरों में कमोडों का बर्बाद जाना

2992. श्री दूतरे साहू खंडेलवाल :
श्री हरि शंकर भाषा :

क्या निर्माण और आवास मंत्री यह
बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रामकृष्णपुरम
में, विशेषकर सेक्टर 4 में, सरकारी क्वार्टरों में
कमोडिबगटर बहुत खस्ता हालत में है और
बार-बार मरम्मत करने पर भी वे ठीक नहीं
रहते हैं ; और

(ख) यदि हाँ, तो उन्हें कब तक बदले
जाने की संभावना है ?

संबंधी कार्य तथा निर्माण और
आवास मंत्री (श्री मोहनराय सिंह) :

(क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

Allotment of Land to Scheduled Castes and Scheduled Tribes Government Employees Group Housing Society

2993. **SHRI V. P. M. SAMY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that SC/ST Government Employees

Group Housing Society, New Delhi has not been allotted land only because a sum of Rs. 10,408 out of DDAs demand of Rs. 14,24,544/- was paid 23 days late;

(b) whether SC/ST communities as per Government policy are allowed deferment of 25 per cent of initial deposit to be made subsequently;

(c) what concessions are given to the SC/ST Group Housing Societies; and

(d) whether the above society will be allotted land as per its seniority and preference and if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):

(a) The Delhi Development Authority have reported that land has since been allocated to the SCs/STs Government Employees Group Housing Society, New Delhi in Patpar Ganj area which is the area of its choice.

(b) to (d) Do not arise in view of the reply to part (a).

Development of Roads in Garwal

2994. SHRIMATI USHA MALHOTRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that there is shortage of funds for road development programme in Garhwal;

(b) whether it is also a fact that the macadaming work of Deriyakhal, Rikhnikhil, Chailusain/Devekhet and motor roads has been held up as a result thereof; and

(c) if so, what steps Government have taken to complete these works early?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESRI): (a) At the Centre, Boarder Roads Organisation alone is developing/constructing/maintaining certain roads in Garhwal at Central Government cost and they have indicated that there is no difficulty in the provision of funds for such roads in the Garhwal area.

(b) and (c) These are State roads and the Govt. of U.P. are, therefore, concerned in the matter.

Acquisition of Land in Delhi

2995. SHRI J. K. JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the area of land acquired by Government in the Union Territory of Delhi during the years 1981-82; and 1982-83 till data.

(b) the area notified for acquisition during the above period;

(c) whether any schemes have been formulated by Government for utilisation of the acquired land; and

(d) if so, what are the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):

(a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Replacement of Fans in M.Ps Flats in South Avenue

2996. SHRI SHIV CHANDRA JHA): Will the Minister of WORKS AND HOUSING be pleased